GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA UNSTARRED QUESTION NO. 3674 TO BE ANSWERED ON 21.12.2015

OCCUPATIONAL SAFETY

3674. SHRIMATI RITA TARAI:

SHRIMATI JYOTI DHURVE:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the names and details of hazardous/ risky factories/industries etc. and the number of workers engaged in such factories in the country, factory/industry-wise and State/UT-wise including Odisha;
- (b) the total number of such factories that have been registered along with the details of inspections carried out during each of the last three years, State/UT-wise;
- (c)the number of fatal/non-fatal accidents/deaths in such hazardous workplaces during the said period, industry/ factory and State/UT-wise including Odisha along with the details of action taken against the guilty during the said period; and
- (d)the details of accidents such as gas leaks etc., during the said period, State/UT-wise along with the measures being implemented to prevent such dangerous occurrence in various hazardous factories/ industries including sponge iron factories in Odisha?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): The State/UT-wise (including the State of Odisha) number of hazardous process industries {Section 2(cb) of Factories Act, 1948} along with number of workers employed therein is given in Annexure-I.

The State Governments through their office of Chief Inspector of Factories, carry out inspections to ensure compliance of the Act and the Rules framed thereunder, the details of inspections carried out in factories registered under the Factories Act, 1948, for the years 2012, 2013 & 2014 is enclosed as Annexure-II.

(c): The State-wise fatal & non-fatal injuries in registered factories (including hazardous factories) under the Factories Act, 1948 for the years 2012, 2013 & 2014 is enclosed as Annexure-III.

The State/UT-wise details (including the State of Odisha) of prosecution and conviction for the years 2012; 2013; and 2014 is given in Annexure-IVA, Annexure-IVB and Annexure-IVC respectively.

(d): As per available information, the State/UT-wise details in respect of various gas leakages and the measures being implemented to prevent such dangerous occurrence in various hazardous factories/incidents including sponge iron factories in Odisha during the last three years is given in Annexure-V.

State-wise Hazardous Process Factories under Sec. 2(cb) and No. of Workers employed therein for the year 2012, 2013 & 2014

Sl.	State/ Union	20	201 012	,)13	2	014
No.	Territory	No. of Hazardous Factories	No. of Workers	No. of Hazardous Factories	No. of Workers	No. of Hazardous Factories	No. of Workers
1.	Andaman & Nicobar Islands	2	177	2	177	2	186
2.	Andhra Pradesh	1433	135950	1433	135950	644	70611
3.	Assam	178	15350	12	8074	12	8095
4.	Bihar	45	16157	45	16157	45	16157
5.	Chandigarh	0	0	0	0	••	••
6.	Chhattisgarh	639	154850	687	206092	706	228044
7.	Daman & Diu and Dadra & Nagar Haveli	48	1540	48	1540	32	1024
8.	Delhi	343	15118	366	16132	357	15735
9.	Goa	17	6316	17	5901	15	6316
10.	Gujarat	10121	329927	1530	30600	9039	462555
11.	Haryana	1145	35965	1010	28827	1141	25225
12.	Himachal Pradesh	83	13208	83	13208	83	13208
13.	Jammu & Kashmir	24	1713	••	••	••	••
14.	Jharkhand	284	91612	566	112645	576	119954
15.	Karnataka	1122	202244	1170	199516	1197	191556
16.	Kerala	771	24387	714	21416	1552	24504
17.	Madhya Pradesh	1048	80224	1113	82728	••	••
18.	Maharashtra	4062	350609	4252	420093	3807	282583
19.	Manipur		••	6	967	••	••
20.	Meghalaya	75	6640	77	6698	84	6941
21.	Nagaland	0	0	0	0	0	0
22.	Odisha	433	178571	444	187237	580	187463
23.	Puducherry	202	17790	202	16650	202	10137
24.	Punjab	426	35518	333	32913	••	••
25.	Rajasthan	1170	120390	1087	118263	894	100503
26.	Tamil Nadu	1850	194846	1205	162667	••	••
27.	Telangana	#	#	#	#	1586	143453
28.	Tripura	19	1133	22	1598	31	1513
29.	Uttar Pradesh	••	••	••	••	••	••
30.	Uttarakhand	699	51984	713	54284	736	54808
31.	West Bengal	5363	297981	5953	332324	••	••
	Total	31602	2380200	23090	2212657	23321	1970571

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) ... : Not Available (iii) # : Newly created State in 2014

State-wise factories Inspected during the year 2012, 2013 & 2014

Sl. No.	State/ Union Territory	2012	2013	2014
1.	Andaman & Nicobar Islands	19	28	31
2.	Andhra Pradesh	7967	10198	4607
3.	Assam	1154	1629	1610
4.	Bihar	1816	1194	1059
5.	Chandigarh	28	24	:
6.	Chhattisgarh	716	1152	1311
7.	Daman & Diu & Dadra & Nagar Haveli	190	180	160
8.	Delhi	2167	1775	1105
9.	Goa	211	224	161
10.	Gujarat	13916	16490	13499
11.	Haryana	2720	1562	2742
12.	Himachal Pradesh	1093	1093	1201
13.	Jammu & Kashmir	1065		
14.	Jharkhand	17282	2795	2630
15.	Karnataka	8176	7979	9160
16.	Kerala	14043	12852	13656
17.	Madhya Pradesh	3066	3423	
18.	Maharashtra	11873	18184	14352
19.	Manipur		150	
20.	Meghalaya	70	35	17
21.	Nagaland	152	204	210
22.	Odisha	2545	2434	2824
23.	Pudduchery	1066	1670	
24.	Punjab	1003	2904	
25.	Rajasthan	3051	2163	3194
26.	Tamil Nadu	25030	34787	
27.	Telangana	#	#	3849
28.	Tripura	1271	1330	1124
29.	Uttar Pradesh			
30.	Uttarakhand	53	78	107
31.	West Bengal	4366	3813	
	Total	126109	130350	78609

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) .. : Not Available (iii) # : Newly Created State in 2014.

State-wise Fatal and Non-fatal Injuries in Factories for the year 2012, 2013 & 2014

Sl.	State/ Union Territory	Territory 2012 2013		2014			
No.		Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries	Fatal Injuries	Non Fatal Injuries
1.	Andaman & Nicobar Islands	Nil	Nil			5	15
2.	Andhra Pradesh	156	526	137	513	85	174
3.	Assam	8	70	8	57	13	58
4.	Bihar	9	126	4	156	12	251
5.	Chandigarh	1	1	Nil	2		
6.	Chhattisgarh	110	321	92	380	101	71
7.	Daman & Diu and Dadra & Nagar Haveli	14	31	12	57		
8.	Delhi	6	18	13	14		
9.	Goa	8	85	10	45	5	80
10.	Gujarat	216	2781	218	2285	240	1751
11.	Haryana	15	28	40	21	41	64
12.	Himachal Pradesh	10	11	11	23	13	23
13.	Jammu & Kashmir	8	5		••		
14.	Jharkhand	33	149	35	92	21	78
15.	Karnataka	76	682	68	43		
16.	Kerala	29	87	27	68		
17.	Madhya Pradesh	45	791	48	465	59	334
18.	Maharashtra	215	2333	199	2013	187	1687
19.	Manipur				••		
20.	Meghalaya	1	Nil	3	3	1	1
21.	Nagaland	Nil	Nil	Nil	Nil		
22.	Odisha	78	335	58	104		
23.	Pudduchery	8	30	3	25		
24.	Punjab	34	142	29	103	12	97
25.	Rajasthan	34	699	55	706	39	624
26.	Tamil Nadu	110	314	109	415	105	291
27.	Telangana	#	#	#	#		
28.	Tripura	2	5	2	4	2	6
29.	Uttar Pradesh	72	102	129	71	45	47
30.	Uttarakhand	23	76	11	48	7	47
31.	West Bengal	62	18693	96	19250		
	Total	1383	28441	1417	26953	933	5699

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) .. : Not Available

(iii) # : Newly created State in 2014

Prosecution and Convictions under Section 92 & Section 96A for the year 2012

Sl. N0.	State/ Union Territory	Pending from Previous year	Launched during the year	Decided during the year	Convi- ctions	Impriso n-ment (Person)	Total fine Imposed (Rs.)
1.	Andaman & Nicobar Islands	0	0	0	0	0	0
2.	Andhra Pradesh	4677	1211	1053	573	0	5595500
3.	Assam	12	19	0	0	0	0
4.	Bihar	65	16	0	15	0	0
5.	Chandigarh	0	0	0	0	0	0
6.	Chhattisgarh	1142	500	267	255	1	8877800
7.	Daman & Diu and Dadra & Nagar Hawelli	0	0	0	0	0	0
8.	Delhi	554	100	421	421	0	3596000
9.	Goa	30	19	7	6	0	152500
10.	Gujarat	12642	1547	522	0	0	4652205
11.	Haryana	8784	7756	6007	4004	0	18705200
12.	Himachal Pradesh	177	88	57	57	0	655000
13.	Jammu & Kashmir	147	33	29	0	0	98000
14.	Jharkhand	187	31	0	0	0	0
15.	Karnataka	605	214	127	86	0	2653150
16.	Kerala	72	64	40	37	0	356000
17.	Madhya Pradesh	3281	165	269	0	1	3275700
18.	Maharashtra	1176	187	244	242	0	4903500
19.	Manipur						
20.	Meghalaya	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	0	0
22.	Odisha	1595	222	5	0	0	0
23.	Puducherry	2	12	6	6	0	256000
24.	Punjab	1170	91	140	3	1	1502000
25.	Rajasthan	932	77	18	18	0	113000
26.	Tamil Nadu	13193	4504	7855	7292	0	29384600
27.	Tripura	11	9	10	10	0	50000
28.	Uttar Pradesh						
29.	Uttarakhand	98	30	5	0	0	215000
30.	West Bengal	579	114	43	43	0	853500
	Total	51131	17009	17125	13068	3	85894655

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) P: Provisional (iii) ...: Not Available

Prosecution and Convictions under Section 92 & Section 96A for the year 2013 (P)

Sl. No.	State/ Union	Pending from	Launched during	Decided during	Convi- ctions	Impriso n-ment	Total fine Imposed
NU.	Territory	Previous	the year	the year	cuons	(Person)	(Rs.)
		year	life year	the year			(145.)
			0	0	0	0	0
1.	Andaman & Nicobar Islands	0	0	0	0	0	0
2.	Andhra Pradesh	4831	1216	886	525	0	4360750
3.	Assam	19	17	0	0	0	0
4.	Bihar	81	33	0	0	0	0
5.	Chandigarh	0	0	0	0	0	0
6.	Chhattisgarh	795	465	331	180	9	17795000
7.	Daman & Diu and Dadra & Nagar Hawelli	0	0	0	0	0	0
8.	Delhi	233	22	166	166	0	158900
9.	Goa	42	15	8	7	0	208500
10.	Gujarat	8921	2047	382	137	0	2669800
11.	Haryana	8032	4712	4686	2398	0	10209234
12.	Himachal Pradesh	208	96	57	57	0	445550
13.	Jammu & Kashmir						
14.	Jharkhand	223	42	3	0	0	0
15.	Karnataka	450	199	109	48	1	1623911
16.	Kerala	96	66	38	32	0	516750
17.	Madhya Pradesh	3177	150	99	0	0	2629000
18.	Maharashtra	1119	910	791	791	0	13693500
19.	Manipur	0	0	0	0	0	0
20.	Meghalaya	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	0	0
22.	Odisha	1812	162	54	6	0	25000
23.	Puducherry	8	4	10	10	0	795000
24.	Punjab	1121	119	183	15	0	24269500
25.	Rajasthan	991	66	107	103	1	1715000
26.	Tamil Nadu	9847	4054	3591	2560	3	23393390
27.	Tripura	12	9	6	6	0	13000
28.	Uttar Pradesh						
29.	Uttarakhand	67	38	2	0	0	100000
30.	West Bengal	338	118	103	103	0	2096500
	Total	42423	14560	11612	7144	14	106718285

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) P: Provisional (iii) ...: Not Available

Prosecution and Convictions under Section 92 & Section 96A for the year 2014 (P)

Sl. No.	State/ Union Territory	Pending from Previous year	Launched during the year	Decided during the year	Convictions	Imprison -ment (Person)	Total fine Imposed (Rs.)
1.	Andaman & Nicobar Islands	0	0	0	0	0	0
2.	Andhra Pradesh	2068	546	431	303	0	4276500
3.	Assam	17	10	0	0	0	0
4.	Bihar	114	34	0	0	0	0
5.	Chandigarh						
6.	Chhattisgarh	1070	674	272	82	6	17186000
7.	Daman & Diu and Dadra & Nagar Hawelli	0	0	0	0	0	0
8.	Delhi	89	88	53	53	0	582000
9.	Goa	25	15	15	10	0	175900
10.	Gujarat	8015	2430	633	223	0	4174450
11.	Haryana	8795	10242	7498	5905	0	14923450
12.	Himachal Pradesh	247	195	73	73	0	511500
13.	Jammu & Kashmir						
14.	Jharkhand	356	34	1	0	0	0
15.	Karnataka	598	310	112	98	0	2239000
16.	Kerala	129	57	42	37	0	855000
17.	Madhya Pradesh						
18.	Maharashtra	1238	745	473	473	0	8847500
19.	Manipur						
20.	Meghalaya	0	0	0	0	0	0
21.	Nagaland	0	0	0	0	0	0
22.	Odisha	1920	172	0	0	0	0
23.	Puducherry	2	10	9	9	0	520000
24.	Punjab				••		
25.	Rajasthan	950	44	61	58	0	529000
26.	Tamil Nadu						
27.	Telangana	1814	793	886	385	0	3454700
28.	Tripura	8	5	10	10	0	64000
29.	Uttar Pradesh						
30.	Uttarakhand	44	28	7	3	0	710000
31.	West Bengal						
	Total	27499	16432	10576	7722	6	59049000

Note: (i) There are no registered factories in Arunachal Pradesh, Lakshadweep, Mizoram and Sikkim.

(ii) P: Provisional (iii) ...: Not Available

State wise details in respect of Gas leakages and Sponge Iron factories in the country

State wise details in respect of Gas leakages and Sponge Iron factories in the country					
Sl. No.	State/ Union Territory	How many times gas leakages occurred?	Number of sponge iron factories are presently in operation, State wise and what steps have been taken to control any dangerous occurrence?		
1.	Andhra Pradesh	Gas leakages occurred -3 time	No. of sponge iron factories - 18 Periodic Inspection being carried out by Departmental Officers for Compliance of provisions of Factories Act,1948 related to Machine Guarding, House Keeping, Dust Control, Use of PPEs etc.		
2.	Assam	Incident of one chlorine gas leakage occurred at Hindustan Paper Corporation Ltd., Cachar Paper Mill, Panchgram, Assam during the year 2015	There is no sponge iron factory in our State.		
3.	Daman & Diu and Dadra & Nagar Haveli	Nil	Nil		
4.	Goa	Gas leakages occurred -1 time	No. of sponge iron factories - 04 Steps taken: Routine inspections, training programs on Industrial Safety, Third party inspections in form of safety audits.		
5.	Gujarat	Details of gas leakages are as under: Year Gas leakages 2012 5 2013 5 2014 3	There are 7 sponge iron factories in the State of Gujarat. The following steps have been taken to control dangerous occurrence. 1. Periodical safety inspections of furnaces are carried out. 2. Periodical process and safety training programmes are arranged. 3. Implementation of personal protective equipments is strictly observed. 4. Contingency plans are prepared to prevent fire / explosion. 5. Online gas detection systems are provided.		
6.	Haryana	6 gas leakage occurred	Nil		
7.	Jharkhand	There are two cases of gas leakage during last three years in the State of Jharkhand.	All together there are 41 sponge iron factories in the State. These factories are regularly inspected by the concern area Inspector of Factory and dy. Chief Inspector of Factory with an objective to enforce the compliance of provisions of factories Act and Rules and to control dangerous occurrences.		
8.	Karnataka	There is no gas leakage incident in last three years.	Presently 41 sponge iron factories are in operation/ working. Steps taken to control the occurrence of dangerous (accidents) 1. Before sitting of factory, reviewed by Site Approval Committee regarding proposed safety, health and environment measures taken and ensured the safe environment, friendly equipments are proposed and		

			 installed. The on-site emergency plans are approved before allowing the commissioning of the plant and ensured the preparedness of the industry in handling dangerous occurrence. The periodical inspection have been carried out to ensure the compliance to the safety and occupational health measures/standards. The regular training programmes, seminars, workshop are organized to educate the workers, middle level management regarding safe operation of the plant, presentation of accidents and disasters etc., Advice the management to carryout external safety auditing and comply to the recommendations etc.,
9.	Kerala	One time gas leakage has occurred.	Nil
10.	Maharashtra	Year No of Gas leakages occurred 2012- 4 2013- 5 2014- 13	In the State of Maharashtra only 12 sponge iron factories are presently in operation. The officers are regularly visiting Major Accident Hazardous factories as well as hazardous factories and suggest precautionary measures to the management to control the accidents. Regular training programmes in safety and Fire Mock Drills are arranged in Major Accident Hazardous factories as well as other factories also, through Mutual Aid Response Groups (MARG)
11.	Punjab	No gas leakage has occurred.	There is no sponge iron factory in the state of Punjab.
12.	Rajasthan	No gas leakage occurred during last three years (year 2012, 2013, 2014)	Nil
13.	Madhya Pradesh	In last three years 5 gas leakages occurred, no fatality is occurred during these gas leakages.	Only 1 sponge iron factory is operating in State of Madhya Pradesh. To control any dangerous occurrence On-site emergency plan has been prepared, regular inspection; mock drill and training program are being done.
14.	Delhi	No gas leakage has occurred in NCT Delhi during the last 3 years.	Nil
15.	Odisha	Year No of Gas leakages occurred 2012- 02 2013- 01 2014- 01	Sponge Iron Factories Registered - 105 Working - 76 Closed - 29
16.	Tamil Nadu	4 dangerous occurrences occurred in the factory.	There are 3 Sponge Iron factories are presently in operation. Legal action will be initiated against the management in which contraventions are noticed during the time of inspection. Periodic training classes, awareness programs are conducted.
17.	Bihar	There is no case of gas leakage reported in the State approximate.	Nil
18.	Tripura	No gas leakages occurred during last three years.	No sponge iron factory in Tripura.
19.	Chhattisgarh	On the 12th June 2014, gas leakage from Blast Furnace occurred in 01 Bhilai Steel Plant factory.	Presently 94 Sponge Iron Factories are in operation in Chhattisgarh State. Provisions of Factories Act, 1948 are compiled with through regular inspection of all the hazardous and non- hazardous factories so

			as to control over the accidents in the factories. In the case of non-compliance prosecution is initiated against the concerned factories.
20.	Andaman & Nicobar	There is no cases of gas leakage have been reported so far.	There is no such factories are presently functioning in the UT of A&N Islands
21.	Chandigarh	Nil.	Nil. in respect of the Union Territory of Chandigarh.
22.	Jammu & Kashmir	No gas leakage report has been received by this office.	No such factory exists in Jammu & Kashmir State.
23.	Puducherry	During March 2014, Ammonia gas leak was reported from a "White Ice" manufacturing unit and the factory is not functioning since then.	No sponge iron steel factories have been registered in the Union Territory of Puducherry.
24.	West Bengal	Number of gas leakages occurred is 05.	No. of sponge iron units in operation upto 31.12.2014 is 57. Steps taken to inform the factory management for controlling dangerous occurrence in sponge iron factories: 1. To provide and maintain adequate and suitable fire-fighting system/arrangement and trained responsible personnel for handling fire-fighting equipment, etc. 2. To impart structured and adequate training to workers. 3. To provide and maintain static gas detector with alarm system for carbon monoxide. 4. To provide and maintain portable carbon monoxide gas detector. 5. To provide and maintain appropriate personnel protective equipment viz. protective wear for hands and feet, suitable aprons, safety goggles, dust proof masks and suitable respirators, etc. 6. To implement "Permit work system". 7. To display cautionary notices and safe working instructions. 8. To formulate / prepare on-site emergency plan. 9. To conduct periodical mock drills of on-site emergency plan. 10. To ensure safety committee meetings at regular intervals. 11. To ensure backup electrical power for exhaust system of the sponge iron Kiln, during the event of power failure. 12. To ensure the plants & machinery along with structures, building to be maintained /operated /constructed in safe manner. 13. To ensure safe method of work for maintenance /operation of different plant & machineries. 14. To provide adequate supervision in work areas. 15. To ensure adequate precautions against electrical hazards. 16. To maintain work area environment monitoring
25.	Telangana	4 Gas Leakages	report.
26.	Nagaland	Nil	Nil
		· -	

27.	Meghalaya	Nil	Nil
28.	Lakshadweep	NA	NA
29.	Himachal Pradesh	Information regarding gas leakage may be treated as Nil.	No. of Sponge Iron factories presently operation-23. The State Government has taken measures to enforce the Labour Laws by conducting inspections of industrial units from time to time by the inspecting Staff of the department for which norms have been prescribed which are reviewed from time to time by the department.
30.	Mizoram	Nil.	There is one sponge iron factory in Mizoram. Since the Mizoram Factories Rules, 2015 have not yet been fully implemented, no steps has yet been taken by the State to control any dangerous occurrences.
31.	Uttarakhand	Gas leakage-Nil	Nil
32.	Uttar Pradesh	There are 9 dangerous occurrences occurred in the factory.	Nil
33.	Arunachal Pradesh	Gas Leakages occurred - 1 time	There are no such factories in Arunachal Pradesh. So question of control measures does not arise.

Note:

- 1. 2.
- There are no registered factories in and Sikkim. Required information is not received from Manipur.
